

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 31 of 2012

Dated : 8th May, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

P.T.C. India Ltd.

... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Anr.

....Respondent(s)

Counsel for the Appellant(s): Mr. Parag Tripathy, Sr. Adv. with
Mr. Varun Pathak, Mr. Shadan Farasat &
Mr. Ravi Prakash

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Shikha Ohri

ORDER

Learned Counsel for both the parties have finished their arguments. The Learned Sr. Counsel for the Appellant wants to file additional written notes. Accordingly, he is directed to file his additional written notes within a week.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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